

SO(E)

Declaration of Assets and LiabilitiesYear 2024-25I, UMA DEVIson/daughter/wife of MADAN RAJAKaged 51 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as OFFICE ATTENDANT (FARASH)give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants:A. Details of movable assets(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant 1-1 Name	Dependant 2 Name	Dependant 3 Etc. Name
(i)	Cash	4,50,000/-	1,50,000/-	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BANK VIJHAN MANDAL BRANCH	SBI BANDHA MAIDIA YAN BRANCH	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC, Policies, etc.	LIC 33,500/-	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	—	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold 20 gm 40,000/- SILVER 3 gm 50,000/-	—	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse-Name(s)	Dependant-1-Name	Dependant-2-Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NO	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	10 DHUR 30,00000/-	MADAN RAJAK	RAJEET KUMAR	SUJEET KUMAR	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NO	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial Institutions	NO	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones.	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZWPD 9705A	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1093

Gender :-

F (M/F)

Date of Birth :-

3 0 0 7 1 9 7 3

(DD/MM/YYYY)

Class/Group :-

C

(A/B/C)

Cadre :-

PARASH (फर्लश)

(Full Name e.g. B.A.S. Bihar Administrative Service, B.S.S. Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

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Name of Employee: UMA DEVI

Designation: OFFICE ATTENDANT (PARASH)

Department: VIDHAN SABHA (B.L.A)

Place: PATNA

Date: 11.02.2025

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Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.